

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI
ORDER

In partial modification to this office order No.1624/57718-848/F.1(3)/Gaz/19 Dated 22.07.2019, the following committee are hereby re-constituted, with immediate effect:-

S.No	Name of the Committee	Name of the Judicial Officer	Designation
1	Committee to submit comprehensive report as to what is the time period for preservation of records under the Rules, the status of weeding out of records including the year-wise pendency of cases lying in the Record Rooms, which are yet to be weeded out. Committee for weeding out of Records.	Ms. Poonam A. Bamba District & Sessions Judge (South)	Chairperson
		Sh. A.S. Jayachandra District & Sessions Judge (Shahdara)	Member
		Sh. Narottam Kaushal District & Sessions Judge (South-West)	Member
		Sh. Rajesh Malik Chief Metropolitan Magistrate (North-West)	Member
		Ms. Pooja Talwar Chief Metropolitan Magistrate (West)	Member
		Sh. Abhilash Malhotra Metropolitan Magistrate (Central)	Member
2	Protocol & Reception Committee for Visiting Hon'ble Judges (for Tis Hazari Courts)	Ms. Pinki, Addl. Sessions Judge (Central)	Chairperson
		Ms. Chetna Singh Addl Chief Metropolitan Magistrate (Central)	Member
		Ms. Bhawani Sharma Addl. Chief Metropolitan Magistrate (West)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
3	Building Maintenance Committee for Tis Hazari Court Complex, Delhi. And Committee to look into the aspects of deficiency in service of the contractor of outsourcing agency and the penalty, if any, to be imposed. (for Tis Hazari Courts)	Ms. Pinki, Addl. Sessions Judge (Central)	Chairperson
		Ms. Poonam Chaudhary PO-MCD, Appellate Tribunal, Tis Hazari	Co-Chairperson
		Ms. Hemani Malhotra, PO-MACT (West)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member

S.No	Name of the Committee	Name of the Judicial Officer	Designation
4	District Court Welfare Committee.	Ms. Pinki Addl. Sessions Judge (Central)	Chairperson
	Committee to look into the issue of security and giving facility of PSO to the Trial Court Judges in Delhi. (for all Districts)	Sh. Sanjay Kumar Aggarwal Principal Secretary (Law, Justice & Legislative Affairs), GNCT of Delhi	Member
		Sh. Ashu Garg Chief Metropolitan Magistrate (Central)	Member
		Ms. Pooja Talwar Chief Metropolitan Magistrate (West)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

Girish Kathpalia
20.8.19.

(GIRISH KATHPALIA)

District & Sessions Judge (HQs)

Delhi *~*

No. 1750/61079-123 /F.1(3)/Gaz/19

Dated 06 AUG 2019

Sub:-Re-constitution of Committee.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Ld. District & Sessions Judges, all Court complexes, Delhi/New Delhi/Rouse Avenue.
3. The Officers concerned.
4. The Sr. AO(J)/AO(J), Record Room (Civil, Sessions & Criminal), Protocol Cell, General Branch, Administration Branch (I,II&III) Care taking Branch (Central) Tis Hazari Courts, Delhi with the direction to pursue the matter.
5. The P.S. to the undersigned.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.

Girish Kathpalia
District & Sessions Judge (HQs)

Delhi *~*